



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ५, अंक १०(३)]

शुक्रवार, मार्च ८, २०१९/फाल्गुन १७, शके १९४०

[पृष्ठे ७५, किंमत : रुपये २७.००

असाधारण क्रमांक १९

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Vote on Account) Act, 2019 (Mah. Act No. II of 2019), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,

Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. II OF 2019.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 8th March 2019).

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State for the services and purposes of a part of the Financial Year 2019-2020.

WHEREAS it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State for the services and purposes of a part of the Financial Year 2019-2020; it is hereby enacted in the Seventieth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Vote on Short title. Account) Act, 2019.

(१)

Withdrawal
of Rs.
14,76,35,32,73,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2019-
2020.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of one lakh forty seven thousand six hundred thirty-five crores thirty-two lakhs seventy-three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2020, in respect of the services and purposes specified in column (2) of the Schedule.

Appro-
priation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2020.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
B-5	Jails	2052, Secretariat-General Services	1,28,71,90,000	...	1,28,71,90,000
B-6	General Services	2056, Jails 2217, Urban Development 2235, Social Security and Welfare 2250, Other Social Services	1,72,80,000	...	1,72,80,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses 2711, Flood Control and Drainage 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	99,99,33,000	...	99,99,33,000
B-8	Flood Control and Draingae		33,000	...	33,000
B-9	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		3,000	...	3,000
Total-Home Department.			66,61,74,18,000	18,00,67,000	66,79,74,85,000
C-1	Revenue and District Administration	Revenue and Forests Department. 2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services 2053, District Administration. 2070, Other Administrative Services	9,21,93,78,000	2,85,000	9,21,96,63,000
C-2	Stamps and Registration	2030, Stamps and Registration	92,75,04,000	2,000	92,75,06,000
C-3	Interest Payments	2049, Interest Payments	...	4,000	4,000
C-4	Secretariat and Other General Services	2052, Secretariat-General Services 2059, Public Works 2075, Miscellaneous General Services	22,00,88,000	6,68,000	22,07,56,000
C-5	Other Social Services	2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2250, Other Social Services	46,06,66,000	4,000	46,06,70,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
E-3	Secretariat and Other Social Services	2204, 2205, 2225, 2235, 2251, 2406,	Sports and Youth Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Secretariat-Social Services Forestry and Wild Life	1,01,41,37,000	...	1,01,41,37,000
Total-School Education and Sports Department.			1,96,16,08,53,000	5,77,99,01,000	2,01,94,07,54,000	
F-1	Interest Payments	2049,	Urban Development Department.	...	1,000	1,000
F-2	Urban Development and Other Advance Services	2053,	Interest Payments District Administration.	67,59,88,31,000	1,000	67,59,88,32,000
F-3	Secretariat and Other Social Services	2070, 2217, 3054, 2230, 2235, 2251, 2406, 3475, 3604,	Other Administrative Services Urban Development Roads and Bridges Labour and Employment Social Security and Welfare Secretariat-Social Services Forestry and Wild Life Other General Economic Services Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	13,10,35,000	...	13,10,35,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			68,59,81,73,000	...	68,59,81,73,000
Total-Urban Development Department.			1,36,32,80,39,000	2,000	1,36,32,80,41,000	
G-1	Sales Tax Administration	2020,	Finance Department. Collection of Taxes on Income and Expenditure	3,13,59,70,000	33,000	3,13,60,03,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		2217, Urban Development			
		2230, Labour and Employment			
		2403, Animal Husbandry			
		2405, Fisheries			
		Total-Public Works Department.	31,00,79,81,000	1,56,35,000	31,02,36,16,000
		Water Resources Department.			
I-1	Interest Payments	2049, Interest Payments	...	2,24,00,00,000	2,24,00,00,000
I-2	Social Security and Welfare	2235, Social Security and Welfare	66,67,000	...	66,67,000
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation	7,36,93,42,000	...	7,36,93,42,000
		2406, Forestry and Wild Life			
		2701, Major and Medium Irrigation			
		2702, Minor Irrigation			
		2705, Command Area Development			
		2711, Flood Control and Drainage			
		2801, Power			
		3402, Space Research			
I-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	17,66,83,000	...	17,66,83,000
		Total-Water Resources Department.	7,55,26,92,000	2,24,00,00,000	9,79,26,92,000
		Law and Judiciary Department.			
J-1	Administration of Justice	2014, Administration of Justice	8,60,61,13,000	3,00,13,61,000	11,60,74,74,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services	51,53,58,000	3,00,000	51,56,58,000
		2070, Other Administrative Services			
		2235, Social Security and Welfare			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2250, Other Social Services 2406, Forestry and Wild Life 3475, Other General Economic Services 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,46,67,000	...	2,46,67,000
		Total-Law and Judiciary Department.	9,14,61,38,000	3,00,16,61,000	12,14,77,99,000
K-1	Other Taxes and Duties on Commodities and Services	Industries, Energy and Labour Department. Other Taxes and Duties on Commodities and Services	22,49,57,000	...	22,49,57,000
K-2	Interest Payments	2049, Interest Payments	...	1,20,45,99,000	1,20,45,99,000
K-3	Stationary and Printing	2057, Supplies and Disposals 2058, Stationery and Printing 2406, Forestry and Wild Life	75,25,71,000	...	75,25,71,000
K-4	Labour and Employment	2230, Labour and Employment	85,32,99,000	...	85,32,99,000
K-5	Social Security and Welfare	2235, Social Security and Welfare	6,36,000	...	6,36,000
K-6	Energy	2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 2852, Industries	24,67,32,09,000	...	24,67,32,09,000
K-7	Industries	2853, Non-Ferrous Mining and Metallurgical Industries 3451, Secretariat-Economic Services	9,97,28,10,000	...	9,97,28,10,000
K-8	Secretariat-Economic Services		8,21,76,000	...	8,21,76,000
		Total-Industries, Energy and Labour Department.	36,55,96,58,000	1,20,45,99,000	37,76,42,57,000
L-1	Interest Payments	Rural Development Department. Interest Payments	...	28,50,09,000	28,50,09,000
L-2	District Administration.	2053, District Administration.	26,67,34,68,000	33,000	26,67,35,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(4)	Rs.
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges 3451, Secretariat-Economic Services 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	28,23,27,20,000	...	28,23,27,20,000
L-4	Secretariat-Economic Services		22,60,08,000	...	22,60,08,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		2,05,77,04,000	2,53,35,15,000	4,59,12,19,000
		Total-Rural Development Department.	57,18,99,00,000	2,81,85,57,000	60,00,84,57,000
M-1	Social Security and Welfare		3,30,000	...	3,30,000
M-2	Food, Storage and Warehousing		8,54,69,77,000	31,02,83,000	8,85,72,60,000
M-3	Secretariat and Other Economic Services		38,10,65,000	...	38,10,65,000
		Total-Food,Civil Supplies and Consumer Protection Department.	8,92,83,72,000	31,02,83,000	9,23,86,55,000
N-1	Interest Payments		...	2,10,45,000	2,10,45,000
N-2	Secretariat and Other Social Services		2,48,12,73,000	...	2,48,12,73,000
		Total-Interest Payments and Social Services Department.	2,48,12,73,000	2,10,45,000	4,58,57,73,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2251, 2225,	28,06,29,13,000	...	28,06,29,13,000
		2235, 2406, 2801, 2225,	8,95,35,42,000	...	8,95,35,42,000
N-6	District Schemes	2251, 2225,	39,49,77,28,000	2,10,45,000	39,51,87,73,000
			Total-Social Justice and Special Assistance Department.		
O-1	District Administration.	2053,	1,18,00,00,000	...	1,18,00,00,000
O-2	Social Security and Welfare	2235,	1,80,000	...	1,80,000
O-3	Rural Employment	2505,	15,87,75,13,000	15,55,56,000	16,03,30,69,000
O-6	Other Scientific Research	3425,	23,46,75,000	...	23,46,75,000
O-7	Secretariat-Economic Services	3451,	81,00,00,000	1,50,00,000	82,50,00,000
O-8	Tourism	3452,	40,77,000	...	40,77,000
O-9	Census, Surveys and Statistics	3454,	23,58,91,000	...	23,58,91,000
O-14	District Plan-Mumbai City	2202, 2203, 2204, 2205, 2216, 2217, 2225,	27,79,07,000	...	27,79,07,000
			Planning Department.		
			District Administration.		
			Social Security and Welfare		
			Rural Employment		
			Other Scientific Research		
			Secretariat-Economic Services		
			Tourism		
			Census, Surveys and Statistics		
			General Education		
			Technical Education.		
			Sports and Youth Services		
			Art and Culture		
			Housing		
			Urban Development		
			Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
			Labour and Employment		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-16	District Plan-Mumbai Suburban	2235, Social Security and Welfare 2405, Fisheries 2801, Power 2851, Village and Small Industries 3451, Secretariat-Economic Services 3452, Tourism 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2216, Housing 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2405, Fisheries 2406, Forestry and Wild Life 2801, Power 2851, Village and Small Industries 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat-Economic Services 3452, Tourism 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services	95,21,67,000	...	95,21,67,000
O-18	District Plan-Thane		83,33,35,000	...	83,33,35,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	51,64,91,000	...	51,64,91,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
O-20	District Plan-Raigad		51,64,91,000	...	51,64,91,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
O-22	District Plan-Ratnagiri		45,82,50,000	...	45,82,50,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
O-24	District Plan-Sindhudurg		63,91,76,000	...	63,91,76,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
O-26	District Plan-Pune		1,38,71,20,000	...	1,38,71,20,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	63,30,16,000	...	63,30,16,000
2204,	District Plan-Sangli	Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour and Employment			
2235,		Social Security and Welfare			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	92,73,62,000	...	92,73,62,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
O-32	District Plan-Solapur		92,73,62,000	...	92,73,62,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Special Programmes for Rural Development			
2501,		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and			
3604,		Panchayati Raj Institutions			
2202,	O-36	General Education	96,27,75,000	...	96,27,75,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other			
		Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-40	District Plan-Jalgaon	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions 2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2236, Nutrition 2403, Animal Husbandry 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2851, Village and Small Industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	80,78,00,000	...	80,78,00,000
O-42	District Plan-Ahmednagar	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services	93,15,57,000	...	93,15,57,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
O-44	District Plan-Nandurbar		29,21,43,000	...	29,21,43,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2220,	Information and Publicity				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		66,14,00,000	...	66,14,00,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(5)	
			Rs.	Rs.	Rs.
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-48	District Plan-Jalna	2202, General Education	51,03,24,000	...	51,03,24,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		46,61,86,000	...	46,61,86,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Minor Irrigation			
2702,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and			
3604,		Panchayati Raj Institutions			
2202,	O-52	General Education	73,26,66,000	...	73,26,66,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-54	District Plan-Beed	2202, General Education	65,04,17,000	...	65,04,17,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-56	District Plan-Latur	General Education	55,10,91,000	...	55,10,91,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Family Welfare			
		Water Supply and Sanitation			
		Urban Development			
		Information and Publicity			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour and Employment			
		Nutrition			
		Crop Husbandry			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Co-operation			
		Other Rural Development Programmes			
		Minor Irrigation			
		Power			
		New and Renewable Energy			
		Village and Small Industries			
		Roads and Bridges			
		Secretariat-Economic Services			
		Tourism			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-58	District Plan-Osmanabad	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	61,34,51,000	...	61,34,51,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,	District Plan-Hingoli	General Education	21,39,33,000	...	21,39,33,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-62	District Plan-Nagpur	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	Rs. 1,11,16,52,000	Rs. ...	Rs. 1,11,16,52,000
O-64	District Plan-Wardha	2202, General Education 2203, Technical Education.	Rs. 49,17,25,000	Rs. ...	Rs. 49,17,25,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
O-66	District Plan-Bhandara		42,83,33,000	...	42,83,33,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	79,46,69,000	...	79,46,69,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
O-68	District Plan-Chandrapur				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		77,06,20,000	...	77,06,20,000
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2236,	Nutrition				
2403,	Animal Husbandry				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-72	District Plan-Gondia	2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		2202, General Education	46,60,79,000	...	46,60,79,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-74	District Plan-Amaravati				
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		2202, General Education	63,13,88,000	...	63,13,88,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			

**THE SCHEDULE
(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-76	District Plan-Akola	General Education	29,87,33,000	...	29,87,33,000
2202,		Technical Education.			
2203,		Sports and Youth Services			
2204,		Art and Culture			
2205,		Medical and Public Health			
2210,		Urban Development			
2217,		Information and Publicity			
2220,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2225,		Labour and Employment			
2230,		Social Security and Welfare			
2235,		Nutrition			
2236,		Animal Husbandry			
2403,		Fisheries			
2405,		Forestry and Wild Life			
2406,		Co-operation			
2425,		Special Programmes for Rural Development			
2501,		Other Rural Development Programmes			
2515,		Minor Irrigation			
2702,		Power			
2801,		New and Renewable Energy			
2810,		Village and Small Industries			
2851,		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Tourism			
3452,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,		General Education	62,33,60,000	...	62,33,60,000
O-78	District Plan-Yavatmal				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		49,40,42,000	...	49,40,42,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
O-80	District Plan-Buldhana				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	47,95,24,000	...	47,95,24,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-84	District Plan-Palghar	General Education	31,74,85,000	...	31,74,85,000
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Urban Development			
		Information and Publicity			
		Labour and Employment			
		Nutrition			
		Animal Husbandry			
		Fisheries			
		Forestry and Wild Life			
		Other Rural Development Programmes			
		Minor Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
R-1	Medical and Public Health	Public Health Department. 2210, Medical and Public Health 2211, Family Welfare 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life	34,75,91,65,000	19,33,000	34,76,10,98,000
R-2			5,43,82,000	...	5,43,82,000
		Total-Public Health Department.	34,81,35,47,000	19,33,000	34,81,54,80,000
S-1	Medical and Public Health	Medical Education and Drugs Department. 2210, Medical and Public Health	12,17,80,72,000	...	12,17,80,72,000
S-2	Social Security and Welfare	2235, Social Security and Welfare	13,33,000	...	13,33,000
S-3	Secretariat-Social Services	2251, Secretariat-Social Services	5,41,33,000	...	5,41,33,000
		Total-Medical Education and Drugs Department.	12,23,35,38,000	...	12,23,35,38,000
T-1	Interest Payments	Tribal Development Department. 2049, Interest Payments	...	16,03,41,000	16,03,41,000
T-2	Co-operation.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	31,90,29,000	...	31,90,29,000
T-3	Social Security and Welfare	2235, Social Security and Welfare	17,16,000	...	17,16,000
T-4	Secretariat-Social Services	2251, Secretariat-Social Services	7,80,57,000	...	7,80,57,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2202, General Education 2204, Sports and Youth Services 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development	31,10,24,55,000	...	31,10,24,55,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Environment Department.	81,98,47,000	...	81,98,47,000
		Co-operation, Marketing and Textiles Department.			
V-1	Interest Payments	2049,			9,03,26,000
V-2	Co-operation.	2070, 2235, 2406, 2425, 2435, 2851, 2852, 3451, 3456,	5,34,62,91,000	53,000	5,34,63,44,000
		Total-Co-operation, Marketing and Textiles Department.	5,34,62,91,000	9,03,79,000	5,43,66,70,000
		Higher and Technical Education Department.			
W-1	Interest Payments	2049,		1,32,78,77,000	1,32,78,77,000
W-2	General Education	2202,	26,71,23,62,000	67,000	26,71,24,29,000
W-3	Technical Education.	2203,	5,95,12,82,000	50,000	5,95,13,32,000
W-4	Art and Culture	2205,	1,12,53,67,000	...	1,12,53,67,000
W-5	Social Security and Welfare	2235,	6,97,000	...	6,97,000
W-6	Secretariat-Social Services	2251,	7,14,65,000	...	7,14,65,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2406,	1,38,00,000	...	1,38,00,000
		Total-Higher and Technical Education Department.	33,87,49,73,000	1,32,79,94,000	35,20,29,67,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
X-1	Social Security and Nutrition	Women and Child Development Department. 2235, Social Security and Welfare 2236, Nutrition 2406, Forestry and Wild Life 2251, Secretariat-Social Services	9,95,26,36,000	...	9,95,26,36,000
X-2	Secretariat-Social Services	3,90,20,000	3,90,20,000	...	3,90,20,000
		Total-Women and Child Development Department.	9,99,16,56,000	...	9,99,16,56,000
Y-2	Water Supply and Sanitation	Water Supply and Sanitation Department. 2215, Water Supply and Sanitation 2235, Social Security and Welfare 2406, Forestry and Wild Life 2702, Minor Irrigation 3451, Secretariat-Economic Services	21,19,73,61,000 73,00,000	1,40,00,000 ...	21,21,13,61,000 73,00,000
Y-3					
Y-4	Minor Irrigation		23,83,52,000	...	23,83,52,000
Y-5	Secretariat-Economic Services		6,37,00,000	...	6,37,00,000
		Total-Water Supply and Sanitation Department.	21,50,67,13,000	1,40,00,000	21,52,07,13,000
ZA-1	Interest Payments	Skill Development and Entrepreneurship Department 2049, Interest Payments 2203, Technical Education. 2230, Labour and Employment 2235, Social Security and Welfare 2251, Secretariat-Social Services	...	66,66,000	66,66,000
ZA-2	Secretariat and Other Social Services		7,72,93,47,000	3,68,000	7,72,97,15,000
		Total-Skill Development and Entrepreneurship Department	7,72,93,47,000	70,34,000	7,73,63,81,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZC-1	Parliament/State/Union Territory Legislatures 2011,	Maharashtra Legislature Secretariat Parliament/State/Union Territory Legislatures Social Security and Welfare	1,03,27,32,000	73,95,000	1,04,01,27,000
ZC-2	Social Security and Welfare		13,59,80,000	...	13,59,80,000
		Total-Maharashtra Legislature Secretariat	1,16,87,12,000	73,95,000	1,17,61,07,000
ZD-1	Secretariate and Other Social Services	Tourism and Cultural Affairs Department. Other Administrative Services Information and Publicity Secretariat-Social Services Art and Culture Social Security and Welfare Forestry and Wild Life Tourism	3,10,60,000	...	3,10,60,000
ZD-2	Art and Culture		48,97,52,000	...	48,97,52,000
ZD-3	Social Security and Welfare		1,20,000	...	1,20,000
ZD-4			1,36,11,67,000	...	1,36,11,67,000
		Total-Tourism and Cultural Affairs Department.	1,88,20,99,000	...	1,88,20,99,000
ZE-1	Minorities Development.	Minorities Development Department. Secretariat-General Services District Administration. Miscellaneous General Services Art and Culture Social Security and Welfare Forestry and Wild Life	1,49,53,57,000	...	1,49,53,57,000
			2052,		
			2053,		
			2075,		
			2205,		
		2235,			
		2406,			
		Total-Minorities Development Department.	1,49,53,57,000	...	1,49,53,57,000
		Marathi Language Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZF-1	Secretariat-General Services	2052,	6,41,83,000	...	6,41,83,000
ZF-2	Art and Culture	2205,	10,00,00,000	...	10,00,00,000
ZF-3	Social Security and Welfare	2235,	80,000	...	80,000
Total-Marathi Language Department			16,42,63,000	...	16,42,63,000
Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department					
ZG-1	Interest Payments	2049,	...	7,79,57,000	7,79,57,000
ZG-2	Secretariate and Other Social Services	2251,	3,86,02,000	...	3,86,02,000
ZG-3	Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2406, 2225,	8,82,56,29,000	...	8,82,56,29,000
Total-Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department			8,86,42,31,000	7,79,57,000	8,94,21,88,000
Soil and Water Conservation Department					
ZH-1	Interest Payments	2049,	...	10,02,000	10,02,000
ZH-2	Social Security and Welfare	2235,	50,00,000	...	50,00,000
ZH-3	Irrigation, Power and Other Economic Services	2402,	1,46,86,50,000	...	1,46,86,50,000
ZH-4	Secretariat-Economic Services	2406, 2702, 3451,	2,44,15,000	...	2,44,15,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)	(4)	
			Rs.	Rs.	Rs.
		Total-Soil and Water Conservation Department	1,49,80,65,000	10,02,000	1,49,90,67,000
		Total-A-Expenditure on Revenue Account	10,98,68,42,08,000	1,32,86,28,73,000	12,31,54,70,81,000
		B-Expenditure on Capital Account			
		General Administration Department			
A-9	Capital Outlay on Public Works	4059,	50,00,000	...	50,00,000
A-10	Loans to Government Servants, etc.	4070, 7610,	7,06,40,000	...	7,06,40,000
		Total-General Administration Department	7,56,40,000	...	7,56,40,000
		Home Department.			
B-10	Capital Expenditure on Economic Services	4055,	5,16,55,81,000	...	5,16,55,81,000
		4070,			
		5002,			
		5055,			
B-11	Loans to Government Servants, etc.	7610,	39,09,34,000	...	39,09,34,000
B-12	Loans for Flood Control Project	6711,	35,000	...	35,000
		Total-Home Department.	5,55,65,50,000	...	5,55,65,50,000
		Revenue and Forests Department.			
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235,	1,72,000	33,33,000	35,05,000
		6245,			
		Loans for Relief on Account of Natural Calamities			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
F-5	Capital Expenditure on Social Services	Urban Development Department.			
		4217, Capital Outlay on Urban Development	1,23,33,67,000	...	1,23,33,67,000
F-7	Loans for Urban Development	5475, Capital Outlay on Other General Economic Services	2,34,59,33,000	...	2,34,59,33,000
F-8	Loans to Government Servants, etc.	6217, Loans for Urban Development	1,60,05,000	...	1,60,05,000
		7610, Loans to Government Servants, etc.			
		Total-Urban Development Department.	3,59,53,05,000	...	3,59,53,05,000
G-8	Capital Outlay on Other Administrative Services	Finance Department.			
		4070, Capital Outlay on Other Administrative Services	14,79,19,000	...	14,79,19,000
G-9	Public Debt and Inter State Settlement	6003, Internal Debt of the State Government	...	86,58,86,00,000	86,58,86,00,000
		6004, Loans and Advances from the Central Government			
		7810, Inter State Settlement			
G-10	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	16,86,96,000	...	16,86,96,000
		Total-Finance Department.	31,66,15,000	86,58,86,00,000	86,90,52,15,000
H-7	Capital Expenditure on Social Services and Other Economic Services.	Public Works Department.			
		4216, Capital Outlay on Housing	20,38,09,29,000	...	20,38,09,29,000
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		4059, Capital Outlay on Public Works	6,06,04,06,000	8,05,00,000	6,14,09,06,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4217, Capital Outlay on Urban Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture	22,98,68,000	...	22,98,68,000
H-11	Loans to Government Servants, etc.	4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 7610, Loans to Government Servants, etc.	14,93,90,000	...	14,93,90,000
		Total-Public Works Department.	26,82,05,93,000	8,05,00,000	26,90,10,93,000
I-5	Capital Expenditure on Irrigation	Water Resources Department. 4402, Capital Outlay on Soil and Water Conservation 4701, Capital Outlay on Major and Medium Irrigation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 4801, Capital Outlay on Power Projects 6003, Internal Debt of the State Government 7610, Loans to Government Servants, etc.	50,24,93,21,000	10,00,000	50,25,03,21,000
I-6	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	50,00,00,000	50,00,00,000
I-7	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	22,59,75,000	...	22,59,75,000
		Total-Water Resources Department.	50,47,52,96,000	50,10,00,000	50,97,62,96,000
J-4	Capital Outlay on Public Works	Law and Judiciary Department. 4059, Capital Outlay on Public Works	1,50,00,000	...	1,50,00,000
J-5	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	9,00,00,000	...	9,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Law and Judiciary Department.	10,50,00,000	...	10,50,00,000
K-9	Capital Expenditure on Economic and Social Services	4058,	2,50,16,000	...	2,50,16,000
		Industries, Energy and Labour Department.			
		Capital Outlay on Stationery and Printing			
		4851, Capital Outlay on Village and Small Industries.			
		6250, Loans for Other Social Services			
K-10	Capital Expenditure on Industries	4875,	4,79,33,000	...	4,79,33,000
K-11	Capital Expenditure on Energy.	4801,	1,36,62,00,000	...	1,36,62,00,000
		6801, Loans for Power Projects			
K-13	Loans to Government Servants, etc.	7610,	4,02,07,000	...	4,02,07,000
		Total-Industries, Energy and Labour Department.	1,47,93,56,000	...	1,47,93,56,000
L-7	Capital Expenditure on Rural Development	4515,	9,36,61,46,000	...	9,36,61,46,000
		Rural Development Department.			
		Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			
		6216, Loans for Housing.			
L-8	Loans to Government Servants, etc.	7610,	43,87,000	...	43,87,000
		Total-Rural Development Department.	9,37,05,33,000	...	9,37,05,33,000
M-4	Capital Outlay on Food, Storage and Warehousing	4408,	21,54,99,15,000	...	21,54,99,15,000
		Food, Civil Supplies and Consumer Protection Department.			
M-5	Capital Outlay on Other General Economic Services	5475,	1,98,00,000	...	1,98,00,000

**THE SCHEDULE
(See sections 2 and 3)**

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
M-6	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	1,85,79,000	...	1,85,79,000
		Total-Food,Civil Supplies and Consumer Protection Department.	21,58,82,94,000	...	21,58,82,94,000
N-4	Capital Expenditure on Social Services	Social Justice and Special Assistance Department. Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities. Capital Outlay on Social Security and Welfare Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities. Loans for Housing. Loans to Government Servants, etc. Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities.	1,10,10,00,000	...	1,10,10,00,000
N-5	Loans to Government Servants,etc	6216, Loans for Housing.	1,00,77,000	...	1,00,77,000
N-7	District Schemes	7610, Loans to Government Servants, etc. 4225, Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities.	28,15,91,000	...	28,15,91,000
N-8	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	1,81,97,000	...	1,81,97,000
		Total-Social Justice and Special Assistance Department.	1,41,08,65,000	...	1,41,08,65,000
O-10	Capital Outlay on Other Rural Development	Planning Department. Capital Outlay on Other Rural Development Programmes.	8,70,07,10,000	...	8,70,07,10,000
O-11	Capital Outlay on Hill Areas.	5452, Capital outlay on Tourism 4551, Capital Outlay on Hill Areas.	31,66,66,000	...	31,66,66,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-12	Investment in General Financial and Trading Institutions	5465,	4,08,85,000	...	4,08,85,000
O-13	Loans to Government Servants, etc.	7610,	96,83,000	...	96,83,000
O-15	District Plan-Mumbai City	4059, 4210, 6250,	13,87,60,000	...	13,87,60,000
O-17	District Plan-Mumbai Suburban	4059, 4250, 4403, 4405, 4406, 6250, 4059, 4250, 4402, 4405, 4406, 4515,	14,45,00,000	...	14,45,00,000
O-19	District Plan-Thane	4059, 4250, 4402, 4405, 4406, 4515,	27,66,65,000	...	27,66,65,000
O-21	District Plan-Raigad	4702, 5054, 6250, 6851, 4059, 4210, 4250, 4405, 4406, 4515,	18,68,42,000	...	18,68,42,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-23	District Plan-Ratnagiri	4711, 5054, 6250, 6851, 4059, 4210, 4250, 4402, 4403, 4405, 4406, 4515,	21,17,50,000	...	21,17,50,000
		Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.			
O-25	District Plan-Sindhudurg	4711, 5054, 6250, 4059, 4250, 4402, 4403, 4405, 4406, 4515,	11,08,24,000	...	11,08,24,000
		Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Other Social Services Capital Outlay on Public Works Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes.			
O-27	District Plan-Pune	4711, 5054, 6250, 6851, 4059, 4210,	34,95,47,000	...	34,95,47,000
		Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Medical and Public Health			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
			Rs.	Rs.	Rs.
		Capital Outlay on Housing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes.			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Loans for Village and Small Industries.			
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes.			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Capital Outlay on Public Works			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
O-29	District Plan-Satara		17,32,89,000	...	17,32,89,000
O-31	District Plan-Sangli		13,69,84,000	...	13,69,84,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-33	District Plan-Solapur	4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4059, Capital Outlay on Public Works	22,93,04,000	...	22,93,04,000
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
O-35	District Plan-Kolhapur	4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		4059, Capital Outlay on Public Works	20,11,63,000	...	20,11,63,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-37	District Plan-Nashik	4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services	19,05,58,000	...	19,05,58,000
O-39	District Plan-Dhule	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges 6250, Loans for Other Social Services 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services	11,96,25,000	...	11,96,25,000
O-41	District Plan-Jalgaon	4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services	21,88,67,000	...	21,88,67,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-43	District Plan-Ahmednagar	4402, 4403, 4406, 4515, 4851, 5054, 6217, 6250, 4059, 4202, 4250, 4402, 4403, 4406, 4702, 4851, 5054, 6217, 6250, 4059, 4402, 4403, 4406, 4702, 4851, 5054, 6217, 6250, 4059, 5054, 6250, 6851, 4210, 4402,	31,51,09,000	...	31,51,09,000
O-45	District Plan-Nandurbar	Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Village and Small Industries. Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Minor Irrigation Capital Outlay on Village and Small Industries. Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Capital Outlay on Public Works Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Other Rural Development Programmes. Capital Outlay on Roads and Bridges Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Medical and Public Health Capital Outlay on Soil and Water Conservation	8,11,91,000	...	8,11,91,000
O-47	District Plan-Aurangabad	Capital Outlay on Roads and Bridges Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Medical and Public Health Capital Outlay on Soil and Water Conservation	29,86,00,000	...	29,86,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-49	District Plan-Jalna	4403, 4406, 4515, 5054, 6217, 6250, 6851, 4059, 4210, 4250, 4402, 4403, 4406, 4515, 4711, 5054, 6217, 6250, 6851, 4059, 4210, 4250, 4402, 4406, 4515, 5054, 6217,	19,63,43,000	...	19,63,43,000
O-51	District Plan-Parbhani	Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Roads and Bridges Loans for Urban Development	4,71,47,000	...	4,71,47,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-59	District Plan-Osmanabad	4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes.	20,98,82,000	...	20,98,82,000
O-61	District Plan-Hingoli	4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 4711, Capital Outlay on Flood Control Projects	13,27,34,000	...	13,27,34,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-69	District Plan-Chandrapur	Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Roads and Bridges			
		Loans for Urban Development			
		Loans for Other Social Services			
		Capital Outlay on Public Works			
		Capital Outlay on Housing			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Other Rural Development Programmes.			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Flood Control Projects			
		Capital Outlay on Roads and Bridges			
Loans for Other Social Services					
Capital Outlay on Public Works					
Capital Outlay on Soil and Water Conservation					
Capital Outlay on Forestry and Wild Life					
Capital Outlay on Other Rural Development Programmes.					
Capital Outlay on Roads and Bridges					
Loans for Other Social Services					
Loans for Village and Small Industries.					
			45,53,31,000	...	45,53,31,000
O-71	District Plan-Gadchiroli		17,93,80,000	...	17,93,80,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-79	District Plan-Yavatmal	4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes. 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes.	22,33,07,000	...	22,33,07,000
O-81	District Plan-Buldhana	5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works 4216, Capital Outlay on Housing 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes.	28,26,25,000	...	28,26,25,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-83	District Plan-Washim	4711, 5054, 6217, 6250, 6851, 4059, 4250, 4402, 4403, 5054, 6217, 6250, 6851, 4059, 4250, 4402, 4403, 5054, 6217, 6250, 6851, 4059, 4402, 4405, 4406, 4515, 4702, 5054, 6250,	Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Soil and Water Conservation Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges Loans for Other Social Services	6,38,09,000 ...	6,38,09,000
O-85	District Plan-Palghar	4711, 5054, 6217, 6250, 6851, 4059, 4250, 4402, 4403, 5054, 6217, 6250, 6851, 4059, 4250, 4402, 4405, 4406, 4515, 4702, 5054, 6250,	Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries. Capital Outlay on Public Works Capital Outlay on Soil and Water Conservation Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges Loans for Other Social Services	11,58,49,000 ...	11,58,49,000
		Total-Planning Department.	16,35,91,79,000	...	16,35,91,79,000
P-3	Loans to Government Servants, etc.	7610,	Loans to Government Servants, etc.	7,33,000	7,33,000
		Total-Parliamentary Affairs Department.	7,33,000	...	7,33,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total (4)
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
Q-6	Loans to Government Servants, etc.	7610,	10,00,000	...	10,00,000
	Housing Department.				
	Loans to Government Servants, etc.		10,00,000	...	10,00,000
	Total-Housing Department.		10,00,000	...	10,00,000
R-3	Capital Outlay on Medical and Public Health	4210,	24,08,00,000	...	24,08,00,000
R-4	Loans to Government Servants, etc.	7610,	21,63,70,000	...	21,63,70,000
	Public Health Department.				
	Capital Outlay on Medical and Public Health		24,08,00,000	...	24,08,00,000
	Loans to Government Servants, etc.		21,63,70,000	...	21,63,70,000
	Total-Public Health Department.		45,71,70,000	...	45,71,70,000
S-4	Capital Outlay on Medical and Public Health	4210,	1,00,25,61,000	...	1,00,25,61,000
S-5	Loans to Government Servants, etc.	7610,	3,34,37,000	...	3,34,37,000
	Medical Education and Drugs Department.				
	Capital Outlay on Medical and Public Health		1,00,25,61,000	...	1,00,25,61,000
	Loans to Government Servants, etc.		3,34,37,000	...	3,34,37,000
	Total-Medical Education and Drugs Department.		1,03,59,98,000	...	1,03,59,98,000
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059,	2,31,37,60,000	...	2,31,37,60,000
	Tribal Development Department.				
	Capital Outlay on Public Works		2,31,37,60,000	...	2,31,37,60,000
	Capital Outlay on Education, Sports, Art and Culture				
	Capital Outlay on Medical and Public Health				
	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.				
	Capital Outlay on Other Social Services				
	Capital Outlay on Soil and Water Conservation				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
T-8	Loans to Government Servants, etc.	4406,	4,82,16,000	...	4,82,16,000
T-10	District Schemes	4425, 4701, 4702, 5054, 7610, 4225,	1,14,90,92,000	...	1,14,90,92,000
T-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225,	72,45,000	...	72,45,000
U-5	Loans to Government Servants, etc.	7610,	5,63,000	...	5,63,000
V-3	Capital Expenditure on Social Services	4425, 4851, 5475, 6003, 6425, 6851, 6860, 7475,	30,49,85,000	...	30,49,85,000
V-4	Internal Debt of the State Government	6003,	...	6,52,63,000	6,52,63,000
V-5	Capital Expenditure on Economic Services	6425, 6851, 6860, 7475,	67,66,69,000	...	67,66,69,000
Total-Tribal Development Department.			3,51,83,13,000	...	3,51,83,13,000
Environment Department.					
Loans to Government Servants, etc.			5,63,000	...	5,63,000
Total-Environment Department.			5,63,000	...	5,63,000
Co-operation, Marketing and Textiles Department.					
Capital Outlay on Co-operation			30,49,85,000	...	30,49,85,000
Capital Outlay on Village and Small Industries.					
Capital Outlay on Other General Economic Services					
Internal Debt of the State Government					
Loans for Co-operation					
Loans for Village and Small Industries.					
Loans for Consumer Industries.					
Loans for Other General Economic Service					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
V-6	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	5,18,70,000	...	5,18,70,000
		Total-Co-operation, Marketing and Textiles Department.	1,03,35,24,000	6,52,63,000	1,09,87,87,000
		Higher and Technical Education Department.			
W-8	Capital Expenditure on Other Social Services	4202, Capital Outlay on Education, Sports, Art and Culture	3,40,00,000	...	3,40,00,000
W-9	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	11,51,70,000	...	11,51,70,000
		Total-Higher and Technical Education Department.	14,91,70,000	...	14,91,70,000
		Women and Child Development Department.			
X-3	Capital Expenditure on Social Services	4235, Capital Outlay on Social Security and Welfare	2,000	...	2,000
		4236, Capital outlay on Nutrition			
X-4	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,63,76,000	...	2,63,76,000
		Total-Women and Child Development Department.	2,63,78,000	...	2,63,78,000
		Water Supply and Sanitation Department.			
Y-6	Capital Expenditure on Economic and Social Services	4215, Capital Outlay on Water Supply and Sanitation	14,63,18,000	2,00,000	14,65,18,000
		4402, Capital Outlay on Soil and Water Conservation			
		6215, Loans for Water Supply and Sanitation			
Y-7	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,09,50,000	...	2,09,50,000
		Total-Water Supply and Sanitation Department.	16,72,68,000	2,00,000	16,74,68,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZA-3	Loans to Government Servants, etc.	7610,	9,45,07,000	...	9,45,07,000
			9,45,07,000	...	9,45,07,000
		Total-Skill Development and Entrepreneurship Department			
ZC-3	Loans to Government Servants, etc.	7610,	60,00,000	...	60,00,000
		Total-Maharashtra Legislature Secretariat	60,00,000	...	60,00,000
ZD-5	Capital Outlay on Education, Sports, Art and Culture	4202,	2,00,00,000	...	2,00,00,000
ZD-6	Loans to Government Servants, etc.	7610,	37,67,000	...	37,67,000
		Total-Tourism and Cultural Affairs Department.	2,37,67,000	...	2,37,67,000
ZE-2	Capital Outlay on Social Security and Welfare	4235,	8,50,00,000	...	8,50,00,000
ZE-3	Loans to Government Servants, etc.	7610,	21,00,000	...	21,00,000
		Total-Minorities Development Department.	8,71,00,000	...	8,71,00,000
ZF-4	Capital Outlay on Public Works	4059,	1,66,00,000	...	1,66,00,000
ZF-5	Loans to Government Servants, etc.	7610,	47,61,000	...	47,61,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			(4)		Rs.
		Total-Marathi Language Department	2,13,61,000	...	2,13,61,000
		Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department			
ZG-4	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	4,33,33,000	...	4,33,33,000
ZG-5	Loans for Housing	6216, 7610, Loans for Housing. Loans to Government Servants, etc.	44,00,000	...	44,00,000
		Total-Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department	4,77,33,000	...	4,77,33,000
		Soil and Water Conservation Department			
ZH-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	9,07,78,68,000	...	9,07,78,68,000
ZH-6	Internal Debt of the State Government	4702, Capital Outlay on Minor Irrigation	...	2,22,22,000	2,22,22,000
ZH-7	Loans to Government Servants, etc.	6003, 7610, Internal Debt of the State Government Loans to Government Servants, etc.	84,67,000	...	84,67,000
		Total-Soil and Water Conservation Department	9,08,63,35,000	2,22,22,000	9,10,85,57,000
		Total-B-Expenditure on Capital Account	1,57,54,50,73,000	87,26,11,19,000	2,44,80,61,92,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
			12,56,22,92,81,000	2,20,12,39,92,000	14,76,35,32,73,000
		Grand Total			